

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †4105
TO BE ANSWERED ON 20.03.2018**

FAKE SC CERTIFICATE

†4105. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of complaints regarding getting employment and other benefits on fake certificates received by the National Commission for Scheduled Castes during each of the last three years and the current year till date, State-wise;
- (b) whether the National Commission for Scheduled Castes has conducted any investigation regarding such complaints during the said period; and
- (c) if so, the details and outcome thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): Details of cases received in NCSC regarding getting employment and other benefits on fake certificates for the years 2015-16, 2016-17 and 2017-18 are at Annexure.

(b) and (c): Yes. The NCSC is investigating the complaints as per the duties assigned to it by Article 338(5) of the Constitution as under:-

(a) to investigate and monitor all matters relating to the safeguards provided for the Scheduled Castes and Scheduled Tribes under this Constitution or under any other law for the time being in force or under any order of the Government and to evaluate the working of such safeguards;

(b) to inquire into specific complaints with respect to the deprivation of rights and safeguards of the Scheduled Castes and Scheduled Tribes.

Accordingly, the Commission sends its recommendations to the concerned authorities wherever deemed necessary.

Annexure

The list of cases related to false caste certificate received in NCSC during last three years i.e. 2015-16, 2016-17 & 2017-18 related to the states.

2015-16		2016-17		2017-18	
State/UT	No of cases	State/UT	No of cases	State/UT	No of cases
Delhi	1	Delhi	1	Delhi	1
Uttar Pradesh	2	Uttar Pradesh	5	Uttar Pradesh	5
Haryana	2	Haryana	10	Haryana	3
Tamil Nadu	5	Tamil Nadu	1	Tamil Nadu	1
Karnataka	10	Karnataka	6	Orissa	1
Orissa	2	Orissa	1	West Bengal	4
West Bengal	2	West Bengal	2	Bihar	2
Bihar	1	Bihar	3	Tripura	1
Assam	1	Tripura	1	Punjab	1
Tripura	2	Punjab	5	Uttarakhand	1
Punjab	2	Uttarakhand	1	Maharashtra	1
		Madhya Pradesh	1	Kerala	1
		Maharashtra	1		
Total	30	Total	38	Total	22

The list of cases related to false caste certificate received in NCSC during last three years i.e. 2015-16, 2016-17 & 2017-18 related to PSUs, Banks etc.

Sl. No.	Name of the PSUs/Organization	Details of information on false/fake caste certificate
1.	BHEL	2
2.	FCI	4
3.	Indian Overseas Bank	4
4.	NFL	2
5.	Punjab National Bank (PNB)	4
6.	Syndicate Bank	62
7.	UCO Bank	27
8.	GAIL	01
9.	EIL	04
10.	BSNL	32*
11.	NTPC	05*

* This includes ST date on fake caste certificate.